

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3434
TO BE ANSWERED ON 04.08.2017

SCHEME FOR ONE STOP CENTRE

3434. SHRI P. KARUNAKARAN:
SHRIMATI POONAMBEN MAADAM:
SHRI SANKAR PRASAD DATTA:
SHRI GANESH SINGH:
SHRI SUNIL KUMAR MONDAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the aims/objectives and salient features of One Stop Centre scheme implemented by the Government for women affected by violence along with the facilities/services available therein;
- (b) the details of such centres presently operational/non-operational in the country and the number of women benefited/assisted thereby, State/UT-wise indicating the State having maximum cases reported to these centres;
- (c) the details of proposals received from States/UTs for setting up of such centres under the scheme along with the proposals approved/lying pending and the funds sanctioned/released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government proposes to amend the scope of the scheme for opening of such centres in each district in place of each State/UT of the country and if so, the details thereof;
- (e) whether the Government has also started any helpline to prevent women related violence in the country and if so, the details thereof; and
- (f) the corrective measures taken for setting up and operationalisation of such centres at the earliest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): The Ministry is implementing Scheme for setting up One Stop Centre since 1st April 2015 to support women-affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence.

- (b) to (d): Under the scheme, it has been envisaged that One Stop Centres would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Further, 150 additional Centres are taken up in second phase during 2016-17. The Ministry has approved all the proposals received from States/UTs under two phases. Out of the 186 sanctioned OSCs, a total number of 148 One Stop Centres are operational so far. Data regarding number of women assisted have been received from States/UTs Government is at **Annexure-I**. The details of fund sanctioned during 2015-16, 2016-17 and current year is at **Annexure-II**.
- (e): The Scheme for Universalisation of Women Helpline is being implemented since 1st April, 2015 to provide 24 hour emergency and non-emergency response to women affected by violence including sexual offences and harassment both in public and private sphere, including in the family, community, workplace, etc.
- (f): The Ministry is regularly monitoring and reviewing the status of One Stop Centres with the State/UTs Government for operationalisation of such centres at the earliest.

Annexure -I

Statement referred to in reply to Part (b) to (d)tothe Lok Sabha Unstarred Question No.3434 for 04.08.2017 regardingScheme for One Stop Centre

No. of women assisted under One Stop Centre September, 2015-April, 2017

Sl.No.	State/UTs	No. of Cases registered
1	Andhra Pradesh	7382
2	Arunachal Pradesh	67
3	Assam	11
4	Bihar	512
5	Chhattisgarh	1347
6	Goa	343
7	Haryana	356
8	Jharkhand	99
9	Karnataka	179
10	Kerala	91
11	Madhya Pradesh	89
12	Meghalaya	603
13	Mizoram	2
14	Maharashtra	1098
15	Nagaland	61
16	Odisha	344
17	Rajasthan	2335
18	Sikkim	3
19	Tripura	1
20	Tamil Nadu	3
21	Telangana	5298
22	Uttarakhand	145
23	Uttar Pradesh	563
24	Andaman & Nicobar Islands(UT)	109
25	Chandigarh	204
26	Daman & Diu	1
27	Puducherry	51
	Total	21297*

*The data is for different times since OSCs are started at different times in the past year. Also in each State/UT, the number of OSCs are different. Therefore, the number of registered cases at OSC does not indicate incidence or trend of crime

Annexure -II

Statement referred to in reply to Part (b) to (d) to the Lok Sabha Unstarred Question No.3434 for 04.08.2017 regarding Scheme for One Stop Centre

The funds sanctioned to State/UTs under One Stop Centre Scheme are as under
(Rs. In lakh)

Sl. No.	Proposal Received States/UTs	2015-16	2016-17	2017-18
1	Andaman & Nicobar Islands	13.19		
2	Andhra Pradesh	13.19	268.97	90.50
3	Arunachal Pradesh	13.19	28.41	
4	Assam	38.84	75.65	
5	Bihar	13.19	198.90	
6	Chandigarh	13.19		
7	Chhattisgarh	48.30	734.27	146.08
8	Dadra Nagar Haveli	43.37		
9	Daman & Diu	45.88		
10	Goa	45.88	19.41	
11	Gujarat	45.88	38.82	
12	Haryana	36.41	116.48	14.30
13	Himachal Pradesh	37.68		
14	Jammu & Kashmir	45.88	95.65	38.83
15	Jharkhand	10.26	56.82	
16	Karnataka	45.88	85.24	
17	Kerala	45.08	113.65	
18	Madhya Pradesh	45.88	773.04	
19	Maharashtra	45.88	213.55	48.69
20	Manipur	12.89		
21	Meghalaya	13.19	28.41	7.75
22	Mizoram	37.68		
23	Nagaland	45.88	55.41	50.41
24	Odisha	10.28	15.00	
25	Puducherry	37.00		
26	Punjab	43.82	97.07	191.66
27	Rajasthan	12.12	346.24	
28	Sikkim	45.88		
29	Tamil Nadu	45.88		
30	Telangana	45.88	155.31	
31	Tripura	45.88		
32	Uttar Pradesh	45.88	454.63	
33	Uttarakhand	13.19	58.24	65.83
		1102.49	4029.60	654.05
